

(K)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. NO. 297/92

HON'BLE JUSTICE CHETTUR SANKARAN NAIR (J), CHAIRMAN  
HON'BLE SHRI R.K. AHOOJA, MEMBER(A)

NEW DELHI, this 13th day of September, 1996

Shri U.S. Choudhary  
s/o Shri R.K. Choudhary  
working as U.D.C. in  
Customs and Central Excise  
Collectorate  
G-80, Preet Vihar  
Delhi - 110 091. ... Applicant  
(By Shri Romesh Gautam, Advocate)

Vs.

1. Union of India  
through Secretary  
Ministry of Finance  
North Block  
NEW DELHI.
2. Secretary  
Central Board of Excise and Customs  
Jeevan Deep Building  
Parliament Street  
New Delhi - 110 001.
3. Collector, Central Excise  
Customs House  
C.R. Building  
NEW DELHI - 110 001.
4. Additional Collector (P&V)  
Customs and Central Excise  
Customs House, C.R. Building  
NEW DELHI - 110 001. ... Respondents

(By Shri R.R. Bharati, Advocate)

This application having been heard  
on 13.9.1996 the Tribunal on the same  
day passed the following:

O R D E R

Chettur Sankaran Nair (J), Chairman

Applicant seeks a direction to respondents to  
promote him as a Tax Assistant and then as Inspector,

Contd....2/-

Customs and Central Excise with effect from the date on which his immediate junior was promoted. Ancillary and consequential reliefs are also sought. Promotion was delayed owing to the pendency of certain enquiries including disciplinary proceedings. Standing counsel appearing for respondents submits that the 'sealed cover procedure' has been adopted in the case of applicant and that the sealed cover will be opened without waiting for the completion of disciplinary proceedings. We record the submission and direct respondents to do so within four weeks from today. If applicant has to be considered for further consequential promotion, that will also be done within six weeks of the opening of the sealed cover. No costs.

Dated, 13th September, 1996.

*Rao Jay*  
(R. K. ARDOJA)  
MEMBER (A)

*Chettur Sankaran Nair*  
(CHETTUR SANKARAN NAIR, J.)  
CHAIRMAN

/rao/